

ITEM NO.40 Court 5 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 68518/2021, in Writ Petition(s)(Civil) No(s). 406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS VS Petitioner(s)

VERSUS

STATE OF ASSAM & ORS. Respondent(s)

[ONLY I.A. NO.68518/21 IN WP (C) No.406/2013 IS LISTED.]
IA No. 68518/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 04-03-2022 These matters were called on for hearing today.

CORAM :

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HON'BLE MR. JUSTICE B.R. GAVAI

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UPON hearing the counsel the Court made the following
O R D E R

I.A. NO.68518/21 IN WP (C) No.406/2013

List on 11.03.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master